



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 17.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Civil Second Appeal No. 199/1999 Dr. Naraindas Vs. Rammanohar	A.K. Bhandari	Rajat Ranjan
2	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Cr. Misc. Petition No. 1161/2017 Smt. Sarita Singh Vs. State	Vishvesh Gupta	Ganesh Chaturvedi
3	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1362/2015 Rajesh Kumar Sharma Vs. Smt. Jyoti Sharma	B.M. Sharma	Ashvin Garg
4	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1324/2016 Aasmohammad@ Aasu Vs. Sarjina	Dharmendra Kumar	Nawab Ali Rathore
5	Sh. G.P. Pandey RHJS (Retd.)	S.B. Cr. Revision No. 1686/2017 Sandeep Soni Vs. Smt. Mala@Teena	Ajay Gupta	A.D. Khan, PP
6	Sh. O.P. Sharma I RHJS (Retd.)	S.B. Cr. Revision No. 1425/2016 Mamta Vs. Santsharan	A.K. Khan	Vijay Choudhary
7	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 69/2015 Dhanraj Vs. Manisha	Brijendra Singh Kachhawa/ D.N. Sharma	Nitin Kumar Sharma
8	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 464/2017 Roopraj Mehra Vs. Smt. Suman Mehra	Ishwar Tiwari	Jitendra Pandey
9	Dr. Y.C. Sharma, Advocate	S.B. Cr. Revision Petition No. 1682/2016 Smt. Pappi Vs. Chittar Mal	Tarun Jain	Aslam S. Khan
10	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision Petition No. 223/2017 Deepak Saksena Vs. Sarita Saksena	G.S. Rathore	
11	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision No. 386/2017 Mukesh Kumar Chejara Vs. State	Govind Sharma	Satyam Khandelwal
12	Sh. Manoj Sharma Advocate	S.B. Cr. Revision Petition No. 7/2017 Dinesh Jhetwani Vs. Smt. Jyoti Jhetwani	Archana Mantri	Bharat Yadav
13	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 254/2014 Subhash Chand Mahawar Vs. Smt. Neetu	Atul Kumar Jain	
14	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 134/2010 Hari Ram Vs. Anil Kumar	Archana Mantri	Ajay Shukla
15	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 1510/2017 Shyam Singh Rathore Vs. Smt. Versha Rathore	Peush Nag	Indrapal Jakhar
16	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Transfer Application No. 112/2016 Smt. Jyoti Prajapati Vs. Ganesh Prajapati	Neeraj K. Tiwari	Ankur Rastogi
17	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 570/2017 Deepak Verma Vs. Smt. Suman Verma	Peush Nag	Rahul Agarwal
18	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision No. 1211/2017 Badriprasad Vs. State	Sriram Yadav	Jinesh Jain
19	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision No. 794/2016 Deepak Verma Vs. Smt. Suman	Peush Nag	Rahul Agarwal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

“Help The Needy –Timely Help May Create History”

Roshita
16/1/18



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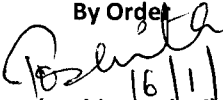
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By Order


16/11/17
(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur



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Cause List Date 18.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 99/2017 Satyanarayan Vs. Smt. Mamta Kumari	Brij Sharma	Nitin Kumar Sharma
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 1079/2014 Ranlal Vs. Smt. Bharta Bai	Deepak Pareek	
3	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision Petition No. 486/2017 Smt. Bindiya@ Uma	Mukesh Saini	Ashvin Garg
4	Sh. Ramavtar Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1819/2017 Shambhu Kumar Vs. Smt. Prawati Bai	Nitu Bhansali	A.D. Khan, PP
5	Sh. Ramavtar Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 1732/2017 Yadram Vs. Smt. Rekha Devi	Firoz Akhtar	Anil Kumar Garg
6	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Transfer Application No. 64/2017 Smt. Supriya Vs. Mahesh Kumar	Suresh Dhenwan	Azaz Ul Haq
7	Sh. Basant Singh Chhabha, Advocate	S.B. Cr. Revision No. 1870/2017 Deepak Acharya Vs. Smt. Garima Sancheti	Mukesh Kumar Saini	R.R. Gurjar, PP
8	Sh. Basant Singh Chhabha, Advocate	S.B. Cr. Misc. Application No. 742/2017 in S.B. Cr. Revision Petition No. 1597/2017 Maksood Sheikh Vs. Raziyo Bano	Amit Dadhich	Meenakshi Pareek, PP
9	Sh. Ashwani Chobisa Advocate	S.B. Cr. Revision No. 281/2017 Nirmal Tepan Vs. State	Sandeep Pathak	M.S. Gautam
10	Sh. Ashwani Chobisa Advocate	S.B. Cr. Misc. Bail No. 16535/2017 Raju Lal Vs. State	L.N. Saini	Meenakshi Pareek, PP
11	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision Petition No. 558/2014 Ashok Kumar Bansiwal Vs. Smt. Sangeeta Kumari	Deepak Meena	
12	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 3862/2017 Smt. Deepa Motwani Vs. Vishal Motwani	Rohit Khandelwal	Nishant Sharma
13	Sh. Vikas Jain Advocate	S.B. Cr. Revision Petition No. 1785/2017 Pukhraj Kumar Vs. Smt. Kavita	Sandeep Mathur	Rishiraj Singh, PP
14	Sh. Ravi Bhojak Advocate	S.B. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
15	Sh. Swaraj Sharma Advocate	S.B. Cr. Writ No. 307/2017 Pritiben Patel@Priti Patel Vs. State	Anuroop Singhi	Rinesh Gupta
16	Sh. Suneet Awashti Advocate	S.B. Cr. Misc. Petition No. 2720/2017 Poonam Goyal Vs. State	Shriram Yadav	R.S. Shekhawat

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Cause List Date 19.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Transfer Application No. 104/2017 Smt. Ritu Kanwar Vs. Vijay Singh	Mukesh Agarwal	J.S. Rathore
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	Rajesh Sain	Jai Kishan Yogi
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 467/2016 & 267/2016 Smt. Punita Kalra Vs. State	C.C. Ratnu	A.D. Khan
4	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil Transfer Application No. 124/2017 Manu Sharma Alias Manu Sahu Vs. Hans Kumar Sharma	Rajendra Dixit	Ratan Kaushik
5	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail No. 11872/2017 Selvarajan Vs. State	Arun Sharma	Vivek Sharma
6	Sh. O.P. Sharma I, RHJS (Retd.)	S.B. Civil Transfer Application No. 47/2017 Smt. Monika Sharma Vs. Vishnu Kumar Sharma	Praveen Kumar Jain	Ashish Sharma
7	Sh. Ashwani Chobisa, Advocate	D.B. Civil Misc. Appeal No. 620/2017 Lalit Bahadur Verma Vs. Smt. Maya Pigoliya	P.S. Sharma	
8	Sh. Ashwani Chobisa Advocate	S.B. Civil Writ Petition No. 9502/2017 Manager M/S Pitambar Coated Papers Ltd. Vs. Kartar Singh	Azad Ahmed	
9	Sh. Ashwani Chobisa Advocate	S.B. Civil First Appeal No. 491/2017 Smt. Usha Sahani Vs. Rajeev Naiyar	Sudesh Bansal	Kinshuk Jain
10	Smt. Sumati Bishnoi Advocate	S.B. Cr. Revision No. 1000/2017 & 704/2017 Reena Chaudhary Vs. Jagdish Jat	Sajid Ali	Dharmendra Sharma
11	Sh. Ravi Bhojak Advocate	S.B. Cr. Revision No. 1352/2017 Om Prakash Vs. Sunita	Naval Singh Sikarwar	R.R. Gurjar, PP
12	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 120/2017 Shilpi Sharma@ Tripti Vs. Love Sharma@Sonu	Shikha Parnami	Sanjay Yadav

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